T.C.P No. 35/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES:

Smt. Prabha Vaishnav

V/s.

M/s. K. V. Education Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	M.S. BHAR STIRI V.P.V	SWAJ Advocato FRMA for lekhone	Worma -
2	Dhinn Ak	bai Add feer Les Parled	Dehy

<u>ORDER</u>

TCP No.35/397-398/NCLT/MB/MAH/2015

For the Respondent side has not filed a reply, this Bench hereby directs the Respondent to file reply within three weeks hereof and rejoinder, if any, within three weeks thereof.

List this matter on 2.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)